

Declaration of Assets and Liabilities

Year ...2025...

I,.....**PAWAN KISHORE SHARMA**....., Son of ..**LATE LAKSHMI KANT SHARMA**....,

aged.....38..... years, belonging to**BIHAR VIDHAN SABHA, SECRETARIAT**.....

service and presently working as.....**LIBRARY ATTENDENT**.....

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) MINU KUMARI	Dependant-1 PAMI KUMARI	Dependant-2 PREM KISHORE	Dependant-2 PRAMIT KISHORE	
(i)	Cash	20,000/-	25,000/-	NIL	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25,000/-	50,000/-	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC 15000/YEAR SIP- 48,000/YER	SUKANYA SAMRIDHI YOJANA 12000/YEAR	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	HERO PASSION PRO, BR01CY2652 BAJAJ DISCOVER BR01BV0985	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD 25G	GOLD 150G SILVER 425G	25G	10G	10G	
(vii)	Other assets, such as values of claims / interests	HOUSE HOLD 65000	HOUSE HOLD 3,10,000	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

पवन किशोर शर्मा

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	42 DECIMAL PLOT ON ROAD IN VILLAGE	NIL	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL, PATNA	6,35,331/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

यहाँ आशिके शुद्ध

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO.-BWQPS4361F ACK NO.- 892797470230724	PAN NO.-DFNPK9299J ACK NO.- 144532820280724
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

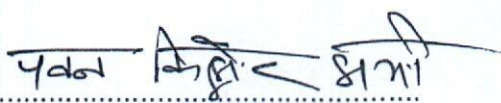
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- BHOJPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: ...PAWAN KISHORE SHARMA...

Place:.....PATNA.....

Designation:.....LIBRARY ATTENDENT.....

Date:.....

Department:.....LIBRARY.....

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.